

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

PETITION FOR SPECIAL LEAVE TO APPEAL (CRL.) NO.13660/2025

[Arising out of impugned final judgment and order dated 27-08-2024 in CRLA No.1403/1982 passed by the High Court of Judicature at Allahabad]

STATE OF UTTAR PRADESH

PETITIONER(S)

VERSUS

BHAIRO SINGH

RESPONDENT(S)

IA No. 189602/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

Date : 23-09-2026 This matter was called for hearing today.

CORAM :

HON'BLE MR. JUSTICE AHSANUDDIN AMANULLAH
HON'BLE MR. JUSTICE MANMOHAN

For Petitioner(s) :Mr. Akshay Amritanshu, AoR
Mr. Sarthak Srivastava, Adv.
Mr. Utkarsh Rai, Adv.

For Respondent(s) :Ms. Lubna Naaz, AoR
Mr. Zafar Khurshid, Adv.
Mr. Amit Singh Chauhan, Adv.
Mr. Udit Chauhan, Adv.

O R D E R

Heard learned counsel for the parties.

2. Leave granted.
3. List on 17.03.2027.

Signature Not Verified

Digitally signed by
POOJA SHARMA
Date: 2026.09.23
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Reason: [S]

POOJA SHARMA)
AR-CUM-PS

(ANJALI PANWAR)
ASSISTANT REGISTRAR